

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/347(KB)2020
IA(I.B.C)/785(KB)2023, IA(I.B.C)/973(KB)2024,
IA(I.B.C)/375(KB)2024, IA(I.B.C)/713(KB)2024,
IA(I.B.C)/714(KB)2024, IA(I.B.C)/1552(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	IL&FS FINANCIAL SERVICES LIMITED VS E VILLAGE KENDRA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Soumya Roy Choudhury, Adv.] For the Applicant in IA 7 /2024 & IA 713/2024
Mr.Aditya Kanodia,Adv.]
Mr.Suparna Sardar,Adv.]
Ms.S.Mitra,Adv.]

Mr.Swatarup Banerjee, Adv.] For Respondent in IA 785/2023, 1552/2023 &
Mr.Avishek Guha, Adv. IA 973/2023
Mr.Sariful Haque, Adv.]
Ms.Arunika Dutta,Adv.]
Mr.Srijit Bose,Adv.]
Mr.Kaustav De Sarkar,Adv.]

Mr.Nirmalya Dasgupta,Adv.] For R-2
Mr.Jitendra Patnaik,Adv.]

Ms.Nimisha Agarwal, Adv.] For RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **22/07/2024**.

Satyajit Roy
(Court Officer)